BENCH-II

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P.No.132/KB/2017

Present: Hon'ble Member (J) Ms. Manorama Kumari

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25 July, 2017, 10.30 A.M

Name of the Company		Holtzman Systems Ltd.		
Under Section		14(1)		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1) KANISHK KHETAN, ADV 2) ALKA SWAMI, PCS SPETITIONER | Camplification | 25/7/17

## 25.07.2017 - C.P. No. 132 / KB / 2017 - Holtzman Systems Ltd.

## **ORDER**

Ld. Lawyer on behalf of the petitioner is present.

Heard, at length order reserved.

(MANORAMA KUMARI) MEMBER (J)